

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 257
ANSWERED ON 08.12.2022

SETTING UP OF SOLAR POWER PLANTS IN BIHAR

+257. SHRI DULAL CHAND GOSWAMI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any steps have been taken/being taken by the Government to set-up solar power plants in Katihar Parliamentary Constituency of Bihar;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the number of solar power plants in Bihar?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) The details of steps taken by Government to promote solar energy in the country including Bihar are given at **Annexure-I**. In addition, Government has launched various schemes to promote solar energy. The details of presently functional schemes are given at **Annexure-II**.

The Government of Bihar has reported that, as per Bihar Policy for Promotion of New and Renewable Energy Sources 2017, a target of 2969 MW solar power capacity installation has been set including 1000 MW from Grid connected Rooftop Solar PV projects. Solar power plants of total capacity 192.885 MW have been installed in the State.

A capacity of 438 kWp at 62 numbers of locations mainly at Government Buildings has been reported as installed in Katihar Parliamentary Constituency.

(d) The details of solar power plants set up in Bihar are as under:

- (i) Grid connected ground mounted Solar Power Plant- 138.93 MW;
- (ii) Grid connected Rooftop Solar Power Plant- 30.55 MW;
- (iii). Off-grid Solar – 21.28 MW; and
- (iv) Floating Solar Power Plant- 2.125 MW;

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO. 257 FOR 08.12.2022**

**STEPS TAKEN TO PROMOTE SOLAR ENERGY IN THE COUNTRY INCLUDING
BIHAR.**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

**ANNEXURE-II REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO. 257 FOR 08.12.2022**

DETAILS OF PRESENTLY FUNCTIONAL SOLAR SCHEMES:

- i. Solar Park Scheme for setting up of 50 Solar Parks and Ultra Mega Solar Power Projects targeting 40,000 MW of solar power projects.
- ii. Scheme for setting up 12000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
- iii. Installation of Grid Connected Solar Rooftop Power Plants.
- iv. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
- v. Production Linked Incentive (PLI) Scheme for Domestic Manufacturing of Solar PV modules in the Country